

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 11439-11440/2019

(Arising out of impugned final judgment and order dated 06-03-2019 in CN No. 444/2004 and order dated 06-03-2019 in MS No. 35079/2018 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

SUKHDEO SINGH

Petitioner(s)

VERSUS

SOHAN LAL & ORS.

Respondent(s)

(IA No. 153126/2019 - APPLICATION FOR SUBSTITUTION and IA No. 153127/2019 - DELETING THE NAME OF PETITIONER/RESPONDENT and IA No. 74106/2019 - EXEMPTION FROM FILING O.T.)

Date : 27-01-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE AJAY RASTOGI
HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s)

Mr. Sudhir Naagar, AOR
Mr. Mohit Singh, Adv.
Mr. Dharendra Yadav, Adv.
Mr. Roop Chaudhary, Adv.

For Respondent(s)

Mr. Dushyant Parashar, AOR
Mr. Dinesh Pandey, Adv.
Mr. Manu Parashar, Adv.
Mr. Muthuvel Palani M., Adv.
Mrs. Neha Shenker, Adv.

Mr. Tanmaya Agarwal, AOR
Mr. Wrick Chatterjee, Adv.
Mrs. Aditi Agarwal, Adv.
Ms. Shweta Yadav, Adv.

UPON hearing the counsel the Court made the following
O R D E R

In terms of letter circulated by learned counsel for the respondents for filing counter affidavit, the matters are adjourned for two weeks.

(MEENAKSHI KOHLI)
ASTT. REGISTRAR-cum-PS

(VIRENDER SINGH)
BRANCH OFFICER